

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 24th August, 2016

No. HC.VII-167/2014/ **4078** /A: Shri Liansangzuala, Addl. District & Sessions Judge, Aizawl District Court, Aizawl (Mizoram) and Smti. Syeda Farida Afzal Zinnat, SDJM (S), Nalbari (Assam) are ***exempted*** from attending the ***Workshop on International Humanitarian Laws***, organized by the Judicial Academy, Assam in collaboration with the International Committee of the Red Cross (ICRC) ***on 27 – 28 August, 2016 in the Conference Hall of the Judicial Academy, Assam***, Gauhati High Court, Guwahati, 1st Floor (Old Block) and in their places Smti. Mallika Dutta, Chief Judicial Magistrate, Goalpara and Shri Rana Dutta, Addl. Chief Judicial Magistrate, Hailakandi has been nominated for the aforesaid workshop.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/ **4079-4100** /A, Dated : 24.08.2016
Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
4. The Accountant General (A&E), Mizoram, Aizawl.
5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
8. **The District & Sessions Judge, Goalpara / Hailakandi. He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**
9. The District & Sessions Judge, Nalbari.
10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. Smti. Mallika Dutta, Chief Judicial Magistrate, Goalpara
12. Shri Rana Dutta, Addl. Chief Judicial Magistrate, Hailakandi
13. Smti Syeda Farida Afzal Zinnat, Sub-Divisional Judicial Magistrate (S), Nalbari
14. Sri Liansangzuala, Senior Civil Judge, Aizawl District
15. Smti. Supriya Rao, Legal Advisor, ICRC.

16. The Administrative Officer, Judicial Academy, Assam.
17. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the official web site of Gauhati High Court immediately.**
18. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
21. The CA to Registrar General, Gauhati High Court, Guwahati.
22. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

24.08.16
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

24.08.16